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F. No. A. 33025/03/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 24th February, 2020

NOTIFICATION No. 06/2020

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the voluntary retirement of Shri S. Srinivasa Reddy, Deputy Commissioner (Emp. Code: 4861; D.O.B:28.09.1961) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 17.03.2020.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

[Notification No. 06/2020 F.No. A.33025/03.2020-Ad.II dated 24th February, 2020.]

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri S. Srinivasa Reddy, Deputy Commissioner.
2. The Chief Commissioner, Goods and Service Tax & Customs. Visakhapatnam Zone, GST Bhavan, Port Area, Visakhapatnam- 530 035 (Copy of vigilance status of the officer is enclosed).
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.